CENTRAL ADMINISTRATLE TRIBUNAL, PRINCIPAL BENCH

OAs No.1234/91, 1238/91, 1242/91 & 1244/91 New Delhi, this 27th day of September, 1895.

Hon'ble Shri K. Muthukumar, Member(A)
Hon'ble Shri P. Suryaprakasam, Member(J)

- 1. Shri Manoj Sikka, s/o Shri H.R. Sikka (OA 1234/91) 10/20, Suchash Nagar, New Delhi-27
- Shri Herminder Fal Singh, s/o Amrik Singh (OA 1238/91)
 WZ/1032, Mohinder Park, Shakur Basti
 New Delhi-34
- 3. Shri Raj Kumar Jain, s/o Shri K.C. Jain (DA 1242/91) 601, Krishna Building Hamilton Road, Morigate, Delhi-6
- 4. Ms. Babita Sharma, d/o Shri D.D.Sharma (DA 1244/91) 1-A, Old Gobindpura Extn. Parwana Road, Delhi-51 ... Applicants

(By Dr. D.C. Vohra, Advoc

Vs.

Foreign Secretary
Ministry of External Affairs
South Block, New Delhi-11
(None present)

Respondents

ORDER (oral)

Hon'ble Shri K. Muthukumar

The learned counsel for the applicant says
that the applicants in allthe above OAs have since
left the service and therefore the OAs can be dismissed
as withdrawn. In view of this submission, all the above
OAs are dismissed with drawn. No costs.

A copy of this order be placed in other OA files.

(P. Suryaprakasam)

Member(J) 27.9.95

(K. Muthukumar) Member(A)

27.9.95